CORAM:

Present:

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES: Pravara Chits Pvt.Ltd. V/s. ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
	Heena Vichora i)b Porachi Wazalwan	For	(HV)

ORDER CP No. 839/252(1)/MB/MAH/2017

Wrongly on Board.

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

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